

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WELD AIDS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	WELD-AIDS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	21/03/1986
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE, MINISTRY OF CORPORATE AFFAIRS
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U28113KA1986PTC007531
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GROUND FLOOR, NO. 84/5, HARIJAN COLONY, MATHIKERE, BENGALURU - 560054, KARNATAKA, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/02/2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21 ST CROSS, 7TH MAIN, N S. PALYA, BTM 2 ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL 080 79634233 EMAIL: GTHIRUPAL@GMAIL.COM IP REGISTRATION NO. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	26/03/2023

Notice is hereby given that Weld-Aids Private Limited has commenced voluntary liquidation on 25th February 2023.

The stakeholders of Weld-Aids Private Limited are hereby called upon to submit a proof of their claims, on or before 26th March 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.02.2023
Place: Bangalore


Thirupal Gorige
Liquidator

